

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1174  
ANSWERED ON:07.03.2007  
ELIGIBILITY CRITERIA FOR NURSING COURSES  
Sugavanam Shri E.G.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the State Nursing Councils impose discriminatory eligibility criteria such as marital status or physical requirements for admission to nursing courses;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to simplify the conditions for nursing admission and to make it hassle free?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a) & (b) Indian Nursing Council has not prescribed any criteria such as marital status or physical requirements for admission to nursing courses. Candidates are however, required to produce medical fitness certificate for admission to nursing courses.
- (c) Indian Nursing Council has issued instructions to all the State Governments/Union Territories/ State Nursing Councils not to impose eligibility criteria like married, divorced or widowed women for admission to nursing courses.